

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.252/2006
This the 22nd day of December 2006

HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Smt. Soni Verma, aged about 24 years, wife of late Raj Kumar, Resident of Village Ganesh Khera, Hamlet Kusumbhi, P.O. Kusumbhi, Distt. Unnao.

...Applicant.

By Advocate: Shri S.A. Ahmad.

Versus.

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway Division, Lucknow.
3. Senior Divisional Personnel Officer, Northern Railway Division, Lucknow.

By Advocate: Shri S.M.S. Saxena.

ORDER (Oral)

BY MR. M. KANTHAIAH, MEMBER JUDICIAL.

Heard Shri S.A. Ahmad, the learned counsel for the applicant and Shri S.M.S. Saxena, the learned counsel for respondents.

2. It is the case of the applicant that she made a representation-dated 31.5.2005 (Annexure-3) to the respondents for her compassionate appointment after the death of her husband. It is also the contention of the applicant that she also made subsequent representations to the concerned authority but all those representations are still pending for disposal and if a direction is given



to the respondents to dispose of her representation dated 31.05.2005 (Annexure-3) for her compassionate appointment within stipulated time, her purpose would be served. The learned counsel for respondents has also not opposed her request for consideration of such representation of the applicant and passing the appropriate orders within the stipulated time as per rules.

3. In view of the above circumstances, the application is disposed of with a direction to the respondents to consider the representation of the applicant dated 31.05.2005 (Annexure-3) alongwith subsequent representations for her compassionate appointment and to pass reasoned order as per the rules and regulations within a period of three months from the date of the receipt of the certified copy of this order alongwith copies of subsequent representations. No order as to costs.


(M. KANTHAIAH)
MEMBER (J)

22-12-06

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